2

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/136/2016 PETITION NUMBER : Serum Institute of India Limited & 5 Others NAME OF THE PETITIONER(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others NAME OF THE RESPONDENT(S) : 397, 398, 402 & 403 **UNDER SECTION** DESIGNATION **SIGNATURE** S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Counsel for RI-7 Alchil Jain For T.K. Bhaskag Prashcandh.B (m) (Lhitre Winganen)

ORDER

Counsel for petitioner present. Counsel for R1 to R7 present and prayed time for filing counter in CA 77/2017 filed by the petitioner. Counsel for R9 called absent. Time extended at request. Put up on 06.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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